

(d) whether the Ridge has been destroyed to the extent of 40 percent to 50 percent; and

(e) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) The Master Plan for Delhi recommended that major part of the ridge should be kept in natural state. The Plan recommended as under:-

The most important of these is the Upper Ridge which should be reserved for a regional park. It should not be allowed to be dissipated by small undesirable user not should be gradually to Hyde Park in London, Bois-de-Boulogne in Paris or Central Park in New York. For the present, small portions of it may be developed like the Buddha Memorial Park and the rest may remain in a natural state with the undergrowth cleared to facilitate hiking.

(b) and (c). The Master Plan for Delhi Perspective 2001 envisages the conservation of the ridge in its natural form.

(d) No, Sir.

(e) Question does not arise.

[*Translation*]

Out of Turn allotment of Flats

4371. **SHRISHIV SHARAN VERMA:
DR. KRUPANISDHU BHOI:
SHRI HARPAL SINGH
PAWAR:**

Will the Minister of URBAN DEVELOPMENT be please to state:

(a) whether the order issued by the Chairman, Delhi Development Authority from

January 1991 for allotting houses out of turn have not been complied with so far; and

(b) if so, the reasons therefore?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) and (b). The DDA has reported that in few cases, allotments/associations are yet to be made. It is reported that these cases will be covered once flats under the approved category become available for allotments/allocations.

[*English*]

Food Processing Units in Orissa

4372. **KUMARI FARIDA TOPNO:
SHRI GOPINATH GAJAPATHI:**

Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) whether the Union Government have received any proposal for the setting up of Food Processing units in Orissa;

(b) if so, the details thereof?

(c) the number of Food Processing units proposed to be set up in that State;

(d) whether any of those units are likely to be set up during the current financial year; and

(e) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI GIRIDHAR GOMANGO): (a) and (b). 13 applications for the manufacture of beer and 7 applications for the manufacture of potable alcohol in the State of Orissa have been received.